

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 12273/2014

MANIKCHAND CHUNNILAL MUNOT

Petitioner(s)

VERSUS

POSHA PARSHA MOKAL

Respondent(s)

(ONLY SLP (c) NO. 22886/15 TO BE LIST AGAINST THIS MATTER ON
31.8.17)

WITH

SLP(C) No. 22886/2015 (IX)

Date : 31-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Chiranjavi Chatterjee, Adv.
Mr. Amit Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 12273/2014 is deleted.

SLP(C) No. 22886/2015Learned counsel for the petitioners to take fresh steps for
service of respondent Nos. 1 to 5 within two weeks' time.
Thereafter notice be issued.List again on 6th of October, 2017.RAJESH KUMAR GOEL
Registrar